

before giving the extension/re-employment to the employee and the formalities required in doing so; and

(d) whether persons can be considered for extension/re-employment after their superannuation even when other competent individuals are available in the same Undertaking?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) The Managements of the Public Sector Undertakings are empowered to grant extension/re-employment beyond the age of superannuation in cases where the pay (including pension and pensionary benefits) does not exceed Rs. 2500 p.m. (pre-revised).

(b) and (c) The proposals which are required to be submitted to the Appointments Committee of the Cabinet for its approval have to be sent to the Department of Personnel and Training normally two months in advance.

(d) Grant of extension/re-employment should be in the interest of the Undertaking and all relevant aspects including the availability of a suitable successor are to be taken into consideration while deciding such cases.

Interest on loans from Sugar Development fund

***428. SHRI ANKUSHRAO RAO-SAHAB TOPE:** Will be Minister of FOOD be pleased to state:

(a) whether the Government have increased the rate of interest on loans from the Sugar Development Fund;

(b) If so, the extent of increase and the reasons therefor;

(c) whether the said fund is created out of the cess collected from the sugar factories for the purpose of development of the sugar industry; and

(d) if so, the reasons for increasing the rate of interest frequently?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) The concessional rate of interest of six percent per annum for SDF loans was raised with effect from 24-4-1991 by three percent keeping in view the existing structure of interest rates in allied sectors and other relevant factors.

(c) Yes, Sir.

(d) The interest at the rate of six percent for SDF loans was fixed in 1985 and the above revision has been made after more than five years.

[Translation]

Setting up of the Industries on Aligarh-Etah Highway

***429. DR. LAL BAHADUR RAWAL:** Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up industries on hundreds of acres of barren land near Sikandra-Rau on Aligarh-Etah Highway;

(b) if so, whether the Government propose to allot this land free of cost to the industrialists; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) The Central Government at present have no proposal to set up any industry on Aligarh-Etah Highway. Industrialisa-

tion of a specific district/area is primarily the responsibility of the State Government concerned. The Central Government supplements their efforts in encouraging industrialisation of backward areas by offering incentives such as priority in the matter of licensing, concessional finance, etc.

Under the New Growth Centre Scheme, Uttar Pradesh has been allotted eight Growth Centres to be located one each in the districts of Gorakhpur, Jaunpur, Shahjahanpur, Pauri Garhwal, Jhansi, Moradabad, Etawah, and Bulandshahr. These Growth Centres would be provided with adequate infrastructural facilities like power, water, telecommunications and banking.

(b) and (c) Do not arise.

[English]

Sanskrit as computer processing language

*430. SHRI SATYA DEO SINGH:
PROF. PREM DHUMAL:

Will the PRIME MINISTER be pleased to state :

(a) the details of the studies undertaken and approach papers prepared for planned efforts during the Seventh Plan period subsequent upon the claims of computer scientists in the United States of America since 1985 that Sanskrit is a rule-governed language for computer processing and it gives clues for efficient symbolic processing;

(b) the various plans in terms of identification of Sanskrit institutions, facilities projects and allocation of funds for this activity during the Eighth Plan; and

(c) how does the funding compare with the projects being conducted abroad in this area ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) and (b) An exploratory study in the area of Sanskrit for Natural Language Processing, specifically for Computational rendering of Paninian grammar and Machine Translation was initiated at the Centre for Development of Advanced Computing (C-DAC), Pune, an autonomous society under Department of Electronics, in 1989. In order to conduct language processing activities with excellence and competence, the Department of Electronics (DOE) is bringing together the language institutions and organisations with expertise in computers through the Technology Development for Indian Languages (TDIL) programme during the Eighth Plan period. Under the TDIL Programme five institutions have so far been identified for projects related to information processing in Sanskrit. These are :

- (i) Sampurnanand Sanskrit University, Varanasi.
- (ii) Academy of Sanskrit Research, Melkote.
- (iii) Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth, New Delhi.
- (iv) Rashtriya Sanskrit Vidyapeeth, Tirupati.
- (v) Gurukul Kangdi University, Haridwar.

A total budget of Rs. 17 crores has been projected for the entire TDIL